NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLWIN CARGO SERVICE

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

. SIGNATURE

REPRESENTATION BY WHOM

11 N-A-S. Porher

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ORDER

Counsel for both the parties present. Counsel for the Respondent prays for time to argue the matter. At request time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Member (Judicial)